NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP PAULRAJ

NAME OF THE RESPONDENT(S)

: STORE N MOVE PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HINKARTHER SESHADOR

FOR DYER FTHOMAS

ORDER

Counsel for petitioner present. Counsel for R1, R4 & R5 present. No representation on behalf of other respondents. Both the counsels stated that the matter is sub judice before the Hon'ble High Court of Madras and prayed for time to make submissions. Put up on 28.03.2018.

(S VIJAŸARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)